| Annexure 3 | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of Corporate Debtor: Sterling Healthcare Limited | | | | | | Date of Commencement of CIRP: 07-12-2023 | | | | List of Creditors as on: 29-12-2023 | | | | | |
| List of Financial Creditors (Other than Financial Creditors belonging to any class of Creditors) | | | | | | | | | | | | | | | |
| Details 0f claim received | | | | Details of claim admitted | | | | | | | | | Amount in Rupees | | |
| Sr. No. | Name of Creditors | | Date of Receipt | Amount Claimed | Amount of Claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party | % of Voting share in COC | Amount of Contingent claim | Amount of mututal dues that setoff | Amount of Claim not admitted | Amount of claim under verification | Remark if any |
| 1 | L & T Finance Holdings Limited | | 21.12.2023 | 15,54,73,019 | 15,44,76,829 | Secured | 15,44,76,829 | 15,44,76,829 | No | 100% | 0 | 0 | 9,96,190 | 0 | - |
| | | | | | | Financial | | | | | | | | | |
| | | | | | | Crditor | | | | | | | | | |